

Acharya, M.P, Passenger Associations and sections of the public.

- (c) Due to operational and resource constraints.

Recognition to SAIL as Infrastructure Industry

2205. SHRI CHITTA BASU: Will the Minister of STEEL be pleased to state:

(a) whether the SAIL have since requested the Government to recognise the steel as an infrastructure industry; and

- (b) if so, the reaction of the Government thereto?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) No, Sir.

- (b) Does not arise.

[Translation]

Exploitation of Unemployed Youth

2206. SHRI RAM KRIPAL YADAV: Will the Minister of LABOUR be pleased to state:

(a) whether the Government are aware of the exploitation of the unemployed youth by security agencies;

- (b) if so, the details thereof;

(c) whether most of the security agencies provide wages less than the minimum wages fixed by the Government; and

(d) if so, the steps taken or proposed to be taken by the Government to check such exploitation of the labour by these security agencies?

THE MINISTER OF LABOUR (SHRI M. ARUNA-CHALAM): (a) to (d) The information is being collected and will be laid on the Table of the House.

[English]

New Telephone Exchanges

2207. SHRI CHINTAMAN WANGA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) number of new telephone exchanges waiting for the Government clearance during 1996-97, State-wise; and

(b) the number of telephone exchange proposed to be opened during the year 1997-98, State-wise district-wise?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) and (b) Information in respect of the question is being collected and will be placed on the Table of the Hon'ble House.

Modernisation of Airports

2208. SHRI CHHITUBHAI GAMIT:
SHRI MANGAT RAM SHARMA:
SHRI SULTAN SALAHUDDIN OWASI:
SHRI BHAGWAN SHANKAR RAWAT:
SHRI BHAKTA CHARAN DAS:
SHRI PRABHU DAYAL KATHERIA:
SHRI KODIKUNNIL SURESH:
SHRI KRISHAN LAL SHARMA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether keeping in view the heavy air traffic the Government propose to modernise the airports;

- (b) if so, the details of such airports; State-wise;

(c) the type of modernisation work proposed to be undertaken, airport-wise;

(d) the amount involved in the modernisation process of each of the airport;

(e) the number of existing domestic and international airports in the country; and

(f) the number and details of the airports proposed to be constructed during 1997-98?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) to (f) Upgradation and modernisation of airports and other infrastructural facilities is an ongoing process. Airports Authority of India has 5 international airports. 87 domestic airports and 28 Civil Enclaves under its control. Out of the above, during the Ninth Plan period, the following airports have been identified for upgradation:

For limited international operations: Ahmedabad, Aurangabad, Amritsar, Bhubaneshwar, Calicut, Coimbatore, Guwahati, Hyderabad, Jaipur, Lucknow, Mangalore, Madurai and Varanasi. For domestic operations: Agartala, Bagdogra (civil enclave), Bhopal, Bhuj (civil enclave), Bhavnagar, Dibrugarh, Gaya, Hassan, Imphal, Jabalpur, Jammu, Kanpur, Kargil, Lilabari, Porbandar, Port Blair (civil enclave), Raipur, Silchar (civil enclave), Tezpur (civil enclave), Tirupathi and Vijayawada.

In addition, upgradation of airports at Hubli and Belgaum and construction of new airports at Gulbarga and Cannanore are under consideration. Estimated expenditure during the next three years by AAI for upgradation of airports is as under:-

Year	Rs. in crores
1997-98	809.15
1998-99	666.37
1999-2000	753.29